

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA.NOS.4-6 IN CIVIL APPEAL NO(s). 1175-1177 OF 2012

MARGRET ALMEIDA & ORS.ETC.ETC.

Appellant (s)

VERSUS

BOMBAY CATHOLIC COOP.HNG.STY.LTD.& ORS.

Respondent(s)

(With appln. for clarification of Court's order dated 30/1/2012 and
and office report)

Date: 13/02/2012 These Interlocutory Applications were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Appellant(s/) Mr. Mukul Rohtagi, Sr.Adv.
Applicants Mrs.Shally Bhasin Maheshwari,Adv.

For Respondent(s) Mr. Pratap Venugopal, Adv.
Ms. Namrata Sood, Adv.
Mr. Anuj Sarma, Adv.
Mr. Gaurav Nair, Adv.for
M/S. K.J. John & Co.

Mr. E.C. Agrawala ,Adv

Mr. C.A. Sundaram, Sr.Adv.
Mr. C.D. Mehta, Ad.
Ms. Pritha Srikumar, Adv.
Mr. Nikhil Nayyar ,Adv

Ms. Garima Prashad ,Adv

Mr. Shyam Divan, Sr.Adv.
Mr. P.S. Sudheer, Adv.
Mr.Rishi Maheshwari, Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing counsel for the parties, the
Court reserved its orders.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master